

[श्री नवल किशोर शर्मा]

हिस्से में गांधीजी की मृत्यु हुई, क्या उस हिस्से को गांधी शताब्दी तक अपने कब्जे में लेकर उसके लिए निश्चित तौर पर कोई योजना बनाकर, उसके इम्प्रूवमेंट की दिशा में कोई कारगर कदम उठाने का आश्वासन देंगे ? . . (व्यवधान) . . .

SHRI HEM BARUA: It is in a dilapidated condition. It is a grazing ground.

SHRI PILOO MODY: Absolute nonsense. It is a beautiful garden. (Interruptions).

SHRI JAGANATH RAO: I agree with the hon. member that the site where prayer meetings used to be held by Gandhiji and where he was shot has not been properly maintained. That is why, I said that Government are taking over the site to see that it is properly maintained, consistent with the dignity and halo attached to it. (Interruptions).

MR. SPEAKER: Papers to be laid.

12.42 hrs.

#### PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF DEVELOPMENT COUNCILS AND COST ACCOUNTING RECORDS (TYRES AND TUBES) SECOND AMENDMENT RULES.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED): I beg to lay on the Table:—

(1) A copy each of the Annual Reports of the following Development Councils for the year 1967-68, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—

- (i) Development Council for Machine Tools Industry.
- (ii) Development Council for Sugar Industry.
- (iii) Development Council for Textile Machinery Industry.

[Placed in Library. See No. LT-2727/68].

(2) A copy of the Cost Accounting Records (Tyres and Tubes) Second Amendment Rules, 1968, published in Notification No. G.S.R. 2012 in Gazette of India dated the 16th November, 1968, under sub-section (2) of section 642 of the Companies Act, 1956. [Placed in Library. See No. LT-2728/68].

GOVT. REVIEW, ON AND ANNUAL REPORT OF, BHARAT ALUMINIUM COMPANY.

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI): I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1967-68 (Hindi and English versions).
- (2) Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon (Hindi and English versions). [Placed in Library. See No. LT-2729/68].

CERTIFIED ACCOUNTS OF COIR BOARD AND NOTIFICATION RE: BENGAL NAGPUR COTTON MILLS

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI BHANU PRAKASH SINGH): On behalf of Shri Mohd. Shafi Qureshi, I beg to lay on the Table:—

- (1) A copy of the Certified Accounts of the Coir Board, Ernakulam, for the year 1967-68 and the Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library. See No. LT-2730/68].
- (2) A copy of Notification No. S.O. 4205 published in Gazette of India dated the 22nd November, 1968, regarding management of the Bengal Nagpur Cotton Mills, Ltd.,